

He rather said there would be no objection.

Shri Satya Narayan Sinha: We can do it.

Mr. Speaker: He is not to blame in this respect.

Shri H. N. Mukerjee: It is not that we wish to hear our own voices. Perhaps you could express our condolence in a few words.

Mr. Speaker: That is exactly what I am doing. I will convey these sentiments of sorrow and condolence. The whole House has this feeling. I will convey that to the members of the bereaved family.

श्री प्रकाशबीर शास्त्री (बिजनौर) : एक दुखद घटना घड़ी और हो गई। मृतपूर्व प्रधान मंत्री श्री चंचल केमरने के बाद भारत सरकार ने झंडे प्राधे झुका दिये लेकिन श्री सावरकर के देहांत के बाद ऐसा नहीं किया।

12.19 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SUPREME COURT JUDGMENT ON A DIR DETENTION CASE IN KERALA

Shri S. M. Banerjee (Kanpur): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request him to make a statement thereon:—

The Judgment of the Supreme Court declaring a Kerala kerosene dealer's detention under DIR *malā fide* and Government's reaction thereto.

The Minister of Home Affairs (Shri Nanda): I have received intimation of this just now. May I have some time?

Mr. Speaker: Upto 3 O'clock?

Shri Nanda: Yes.

2652 (Ai) LSD—5

Mr. Speaker: A statement would be made at 3 P.M.

12.20 hrs.

Re. CALLING ATTENTION NOTICE (PROCEDURE)

श्री बागड़ी (हिसार): अध्यक्ष महोदय, मैं 197 के घन्तगंत व्यवस्था का प्रश्न उठाना चाहता हूँ। मैंने ध्यान आकर्षण नोटिस दिया था ...

अध्यक्ष महोदय : मैं उनको यहाँ नहीं लूंगा ... (व्यवधान) ... मैं इस तरह से नहीं ले सकता।

श्री हुकम खन्व कच्छवाय (देवास): 15 हजार मजदूरों का सवाल है, आप थोड़ा इस पर ध्यान देंगे और सरकार को आदेश देंगे तो ज्यादा अच्छा होगा ...

श्री बागड़ी : अध्यक्ष महोदय, यह तो मेरा व्यवस्था का प्रश्न है

अध्यक्ष महोदय : कोई व्यवस्था का प्रश्न नहीं है। अगर किसी कालिंग प्रटेक्शन के बावत मेरा ध्यान आकर्षित करना चाहते हैं। मैंने कहा कि इस तरह से वह नहीं हो सकता है। यह एक नया प्रेसीडेंट होगा।

श्री बागड़ी : 197 के घन्तगंत मेरा व्यवस्था का प्रश्न है

श्री हुकम खन्व कच्छवाय : दिल्ली के घन्तर ऐसी घटना हो ...

अध्यक्ष महोदय : मैंने कहा कि मैं इसकी इजाजत नहीं देता हूँ। अगर आप इसके खिलाफ हैं तो आप लिखकर दीजिए।

श्री बागड़ी : अध्यक्ष महोदय, अगर मजदूरों की बात इस तरह से नहीं आयेगी तो ...

अध्यक्ष महोदय : बागड़ीजी, अब आप बैठ जाएँ। इसको खत्म कीजिए।

श्री श्रींकार लाल बेरवा (कोटा) : मजदूरों के प्रति अगर यह भावना है ...

अध्यक्ष महोदय : प्राइंटर प्राइंटर।

श्री बागड़ी : अध्यक्ष महोदय, व्यवस्था का प्रश्न नहीं मुनेगे...? 197 के प्रन्तर्गत

अध्यक्ष महोदय : प्राडर ।

12.21 hrs.

PAPERS LAID ON THE TABLE

REGISTRATION OF NEWSPAPERS (CENTRAL) AMENDMENT RULES

The Deputy Minister in the Ministry of Information and Broadcasting (Shrimati Nandini Satpathi): I beg to lay on the Table a copy of the Registration of Newspapers (Central) Amendment Rules, 1963 published in Notification No. G. S. R 1872 in Gazette of India dated the 25th December, 1965 under sub-section (2) of section 20A of the Press and Registration of Books Act, 1867 [Placed in Library. See No. LT-5603/66].

AGREEMENT OF 1949 BETWEEN MILITARY REPRESENTATIVES OF INDIA AND PAKISTAN

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): On behalf of Shri Y. B. Chavan I beg to lay on the Table a copy of the Agreement between military representatives of India and Pakistan regarding the establishment of a ceasefire line in the State of Jammu and Kashmir, in 1949. [Placed in Library. See No. LT-5604/66].

12.22 hrs.

STATEMENT RE. POINTS RAISED DURING DISCUSSION ON RAILWAY BUDGET, 1965-66.

The Minister of Railways (Shri S.K. Patil): On the 8th December, 1965, I made a statement on the floor of the House to the effect that copies had been placed in the Parliament Library, for perusal of hon'ble Members interested, of replies finalised till then during the last year's Railway Budget discussions. For the information of hon'ble Members, I may state that three copies of similar replies, as re-

gards the remaining points requiring to be dealt with, have also since been placed in the Parliament Library.

Shri Hari Vishnu Kamath (Hoshangabad): On a point of information and clarification, I pleaded with you very earnestly last time when he laid the interim replies on the Table of the House, that other Ministers might also, with profit to the House, emulate his example. We have noticed here as I pointed out the other day, that Ministers are in the habit of ignoring issues raised in the debate with regard to the Demands of their Ministries, and never caring to refer to them later on at any time during the year. The Railway Minister has brought out two statements, last time and again today. There is no other Minister who has cared to emulate his example. Therefore, I request you to instruct the Ministers to do something in the matter, and do the same thing as the Railway Minister has done.

Mr. Speaker: I will see. If something is necessary, I will do.

12.25 hrs.

STATEMENT RE: THE LATE PRIME MINISTER'S VISIT TO BURMA

The Minister of External Affairs (Shri Swaran Singh): During the visit of the late Prime Minister, Shri Lal Bahadur Shastri, to Rangoon from 20-23 December, 1965, a series of talks took place in an atmosphere of extreme cordiality and understanding between him and the Chairman of the Revolutionary Council of Burma, Gen. Ne Win. These talks covered a wide range of topics. The two statesmen exchanged views on current international questions, with particular reference to the developments in South East Asia and on Indo-Burmese relations. The talks disclosed an identity of approach and similarity of views on the problems discussed. A joint communique issued at the conclusion of these talks is placed on the Table of the House [Placed in Library. See No. LT-5605/66].